

of customer service measures by their branches. Senior officers, during their visits to branches are expected to assess the performances of branches in this regard. Banks have also been asked to undertake surprise inspections to ensure punctuality and continuous manning of customers counters. The banks have also been advised to take measures to (a) bring about amongst their officers and staff attitudinal changes in their response to customers' needs and (b) work for greater interaction between the officials and customers to promote better understanding amongst them.

Zambia's Threat to Withdraw from Commonwealth

1252. SHRI PRAKASH V. PATIL :
SHRI R.S. MANE :

Will the Minister of EXTERNAL AFFAIRS be pleased to state :

(a) whether it is a fact that Zambia has threatened to quit the Commonwealth on the ground that Britain has failed to issue sanction against Pretoria Government; and

(b) if so, reaction of Government thereto ?

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI EDUARDO FALEIRO) : (a) The Government has seen press reports to this effect.

(b) We are constantly in touch with front-line countries of Southern Africa including Zambia to keep abreast of latest developments in Southern Africa. We are also in touch with other countries of the Commonwealth over the question of action that the Commonwealth can take against South Africa.

Seizure of Unaccounted Assets

1253. SHRI VIRDHI CHANDER JAIN : Will the Minister of FINANCE be pleased to state :

(a) the value of unaccounted assets seized by the officers of the Income Tax Department during raids conducted between

January, 1986 and June, 1986, month-wise;

(b) whether any reward in cash or kind has been given to the officials on the basis of value of assets seized, if so, the details thereof; and

(c) whether the policy of Government of rewarding officials on the basis of value of assets has been successful ?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI JANARDHANA POOJARY) : (a) The value of unaccounted assets seized by the officers of the Income-tax Department during searches conducted during January, 1986 to June, 1986 is as under :

January	Rs. 6.44 crores
February	Rs. 6.67 ..
March	Rs. 4.80 ..
April	Rs. 2.92 ..
May	Rs. 3.80 ..
June	Rs. 2.69 ..
Total	Rs. 27.32 ..

(b) and (c). In two cases where the seizure of assets of approximately Rs. 1 88 crores was made during the period, an interim reward of Rs. 2.40 lakhs to the officials has been sanctioned. The Scheme of reward for officials has shown encouraging results.

Purchase of Cotton by CCI

1254. SHRI E. AYYAPU REDDY : Will the Minister of TEXTILES be pleased to state :

(a) the profit or loss by the Cotton Corporation of India in the year 1985;

(b) the number of bales purchased by Corporation in the year 1985 and the rate of purchase; and